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Title: The Minister of State in the Ministry of Coal laid a statement regarding the status of implementation of the recommendations contained in the 14th Report of the Standing Committee on Coal and Steel pertaining to the Ministry of Coal.

THE MINISTER OF STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYAN RAO): Sir, I beg to lay the statement on the status of implementation of recommendations contained in the Fourteenth Report of Parliamentary Standing Committee on Coal and Steel in pursuance of Direction 73A of the hon. Speaker, Lok Sabha issued *vide* Lok Sabha parliamentary Bulletin Part II, dated September 1, 2004.

The Fourteenth Report of the Standing Committee on Coal and Steel (14th Lok Sabha) was presented to the Lok Sabha on 22.03.2006. Action Taken statements on the recommendations/observations contained in the Report of the Committee had been sent to the Standing Committee on Coal and Steel on 13.06.2006.

There are 15 recommendations made by the Committee in the said Report where action is called for on the part of the Government. These recommendations mainly pertain to the issues like manpower planning utilization of surplus manpower, filling up of Board level post, Pension Scheme, Voluntary Retirement Scheme, training, procurement and utilization of HEMM and outsourcing in Coal India Limited.

The present status of implementation of the various recommendations made by the Committee is indicated in the annexure to my statement, which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of this annexure. I would request that this may be considered as read.

* Laid on the Table of the House and also placed in Library. See No. LT 5573/2006